## Annexure-II & III

Name of the corporate debtor: Chinar Realty Private Limited CIN:-: U45201MP1999PTC013256

Date of commencement of Liquidation 11-06-2025 (Order received to Liquidator on-12-06-2025)

List of creditors Version 1.0 as on: 23.07.2025 (Based on the claim received upto 11.07-2025)

## **List of Unsecured Financial Creditors**

(Amount in INR)

		Details of o	claim received	Details of claim admitted						Amount of			
Sl. No.	Name of creditor	Date of receipt	Amount	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% share in total amount of claim admitted	Amount of contingent claim	any mutual dues, that may be set- off	Amount of claim not Admitted	Amount of claim under verification	Remarks , if any
1	Aparna Tamaskar	20.05.2024	2,200,285	0	Unsecured	0	No	0.00	0	0	2,200,285	0	Claim not related to the Corporate Debtor
2	Narmada Prasad Hariyale	05.06.2024	2,121,847	1,871,441	Unsecured	0	No	0.06	0	0	250,406	0	
3	Pramod Kumar Pandey	20.06.2024	3,102,976	3,101,247	Unsecured	0	No	0.09	0	0	1,729	0	
4	Arun Dhatra	25.06.2024	969,449	965,511	Unsecured	0	No	0.03	0	0	3,938	0	
	Shyam Prakash Trivedi	17.06.2024	1,967,400	0	Unsecured	0	No	0.00	0	0	1,967,400	0	Claimant already in
6	Gurmeet Singh	20.05.2024	3,197,735	0	Unsecured	0	No	0.00	0	0	3,197,735	0	possession of the flat and having possession letter Claimant already in possession of the flat and having possession letter
7	Pradeep Gupta and Neetu	05.06.2024	699,338	699,338	Unsecured	0	No	0.02	0	0	0	0	letter
8	Akash Nagar	29.06.2024	288,848	288,848	Unsecured	0	No	0.01	0	0	0	0	
9	Ajay Moraiya	29.06.2024	1,100,320	1,087,388	Unsecured	0	No	0.03	0	0	12,932	0	
10	Renu Shrivastava	28.06.2024	1,743,507	1,736,997	Unsecured	0	No	0.05	0	0	6,510	0	
11	Prasad Pillai	08.07.2024	422,507	371,447	Unsecured	0	No	0.01	0	0	51,060	0	
12	Aditya Kumar Gupta	09.07.2024	1,148,000	2,148,638	Unsecured	0	No	0.07	0	0	0	0	Revised from CA
13	Shasher Singh	03.07.2024	2,941,627	2,931,284	Unsecured	0	No	0.09	0	0	10,343	0	
14	Neeti Tripathi	10.07.2024	1,038,000	836,592	Unsecured	0	No	0.03	0	0	201,408	0	
15	Sachin Sinha	19.09.2024	1,174,116	1,174,116	Unsecured	0	No	0.04	0	0	0	0	
16	Kotak Mahindra Bank Ltd	02.07.2025	6,370,729	6,370,729	Unsecured	0	No	0.19	0	0	0	0	
	Total	<u> </u>	30,486,684	23,583,576				0.72	0	0	7,903,746	0	
17	Mukesh Moolchandani	20.05.2024	280,000		Unsecured	0	Yes	0.00	0	0	280,000	0	No relevant
18	Neesha Tarun Tulsiani	20.05.2024	8,449,787	0	Unsecured	0	Yes	0.00	0	0	8,449,787	0	supporting documents No relevant supporting documents
19	HNM Leasing & Finance Pvt Ltd.	20.05.2024	19,681,233	0	Unsecured	0	Yes	0.00	0	0	19,681,233		No relevant supporting documents

## **List of Unsecured Financial Creditors**

(Amount in INR)

		Name of creditor	Details of claim received		Details of claim admitted						Amount of		Amount of	
	Sl. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% share in total amount of claim admitted	-1-2	any mutual dues, that may be set-	Amount of claim not Admitted	claim under	Remarks , if any
				28,411,020	5,411,020 0		0		0	0	0	28,411,020	0	
	GRAND TOTAL		58,897,704 23,583,576			0		0.72	0	0	36,314,766	0		
Specific Notes (SN)														

SN 1: For claimants who did not file a claim during the liquidation process from any of the above classes of creditors, the claims submitted during the CIRP were considered in accordance with Regulation 12(2) of the Liquidation Process Regulations, 2016

## General Notes (GN)

- GN. 1 The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to her by the claimant and based on the records and information provided by the corporate debtor.
- GN. 2 Admission of this claim is subject to change pursuant to any other information/documents as may be received from the borrower or otherwise available to the Liquidator in due course of the Liquidation Proceedings.
- GN 3. The liquidator reserve his right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the
- GN 4. Any distribution based the claim admitted herein shall be subject to reduction of any recovery made by the claimant on account of respective claim (Whether specifically mentioned in this list of stakeholders or